

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.07.2020 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1401 of 2020 in Comp. App. (AT) (Ins) No. 1427 of 2019	K.C. Sanjeev Vs. Easwara Pillai Kesavan Nair Interim Resolution Professional of Solar Offset Printers Pvt. Ltd. & Ors.	Ishaan George	P.V. Dinesh

## **After the above**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1445 & 1460 of 2020 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank Vs. Sterling Biotech Limited (Through Liquidator) & Ors.	Siddharth Sharma	Tushar Gujjar

## **After the above**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No. 07 of 2020 in Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt. Ltd. Vs. Allied Strips Ltd.	Pankaj Bhagat	Abhishek Anand-RP Vikas Sharma-R2

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 290 of 2020	Girish Baduni Vs. Punjab National Bank & Anr.	Indresh Upadhyay	Avinash Mohapatra-R1 Amol Vyas-R2

**For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 571 of 2020	Shailesh Chawla & Anr. Vs. Vinod Kumar Mahajan & Ors.	Kamal Sehgal	Vinod Kumar Mahajan-R1
3.	Comp. App. (AT) (Ins) No. 572 of 2020	Om Parkash Khurana & Ors. Vs. Vinod Kumar Mahajan & Ors.	Kamal Sehgal	Vinod Kumar Mahajan-R1

**For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 137 of 2020	Sunil Amarlal Chawla Vs. Union Bank of India & Anr.	Shwetank Sailakwal	
5.	Comp. App. (AT) (Ins) No. 249 of 2020	E.C. John Vs. Jitender Kumar Jain & Ors.	Ghanshyam Singh	Ravinder Rawat
6.	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Andhra Bank & Anr.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani
7.	Comp. App. (AT) (Ins) No. 324 of 2020	Rajendra Kumar Tekriwal Vs. Bank of Baroda	Manoj Munshi	
8.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka-IRP
9.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs	Rhea Verma	Sanjib Kumar Mohanty

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 203 of 2020 <b>Part Heard</b>	Committee of Creditors of Educomp Solutions Ltd Vs. Ebix Singapore Pte. Ltd & Anr.	Misha	Ritin Rai

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**-sd/-**

**Registrar**